BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(SIXTY-SEVENTH REPORT)

(Presented on 15-3-1989)

The Business Advisory Committee held a sitting on Tuesday, the 14th March, 1989.

The Committee recommend the allocation of time to items of business as shown against each:—	following
(1) Discussion on the Resolution regarding Report of the Railway Convention Committee.]
(2) Discussion and voting on:(a) Demands for Grants (Railways) for 1989-90	2 hrs.
(b) Supplementary Demands for Grants (Railways) for 1988-89.	<u> </u>
(3) Discussion and voting on Supplementary Demands for Grants (General) for 1988-89.	1 hr.
(4) General Discussion on the Punjab Budget for 1989-90.	1
(5) Discussion and voting on:	Ī
(a) Demands for Grants on Account (Punjab) for 1989-90.	3 hrs.
(b) Supplementary Demands for Grants (Punjab) for 1988-89.	}
(6) Discussion and voting on the Demands for Grants (General) for 1989-90 in respect of the following Ministries/Departments:—	
(i) Agriculture	8 hours
(ii) Commerce	6 hours
(iii) Defence	8 hours
(iv) Energy	6 hours
(v) External Affairs	8 hours
(vi) Home Affairs	8 hours
(vii) Industry	6 hours
(viii) Labour	6 hours
(ix) Water Resources	6 hours
(x) Human Resource Development	6 hours
(xi) Petroleum & Natural Gas	6 hours
(xii) Information & Broadcasting	6 hours
(xiii) Communications	3 hours
TOTAL:	83 hours
	[P.T.O.

(7) The Finance Bill, 1989. (Consideration and passing) 12 hrs. (To be taken up on 27th April, 1989 and passed by 6 P. M. on Tuesday, the 2nd May, 1989)

The Committee also recommend that as far possible, the Demands for Grants may be taken up in the above order.

- 3. The Committee further recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1989-90 may commence from Wednesday, the 29th March, 1989 and conclude on Wednesday, the 26th April, 1989 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P. M. on Wednesday, the 26th April, 1989.
- 4. The Committee also recommend that in order to make available more time for discussion on Demands for Grants and the Finance Bill, 1989, the House may sit during lunch hour and upto 7 P. M., if necessary, till the passage of the Finance Bill, 1989, on Tuesday, the 2nd May, 1989.

NEW DELHI;

BAL RAM JAKHAR,

March 14, 1989

Chairman,

Phalguna 23, 1910 (Saka)

Business Advisory Committees